

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **04.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/11(CHE)/2022  
**NAME OF THE PETITIONER(S)** : State Bank of India  
**NAME OF THE RESPONDENTS** : Ganesan Natarajan  
**UNDER SECTION** : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Chandrasekaran for the Petitioner.

Ld. Counsel Shri. Keshav for the Respondent.

Shri. Medikonda Ravikanth, IRP in person.

Shri. Abijith Khan, Assistant General Manager SBI.

IRP report is already on record.

Ld. Counsel for the Petitioner seeks adjournment stating that he has received the brief recently and he needs time to go through and make submission.

On the request of the Counsel for the Petitioner, list the Petitioner for hearing on **11.07.2024**.

**Registry is directed to issue security code to the new Counsel for the Petitioner.**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)